

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

DISTRICT JUDGES - Transfers and Postings of District and Sessions Judges - ORDERS - ISSUED.

ROC.NO.4558/2021-B.SPL.

NOTIFICATION NO.588 -B.SPL.

DATED:30.12.2021

READ:

The High Court is pleased to pass the following Transfers and Postings of District and Sessions Judges:-

The District and Sessions Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in column number 2 are directed to handover charge of their post **and also the posts which they have been holding full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post **and also the posts which his/her predecessor is holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Y.Jaya Prasad , Special Sessions Judge for trial of cases relating to Atrocities against Women-cum-VI Addl. District and Sessions Judge, Adilabad.	XII Addl. District and Sessions Judge, Vikarabad, Ranga Reddy District. Vice Smt Y.Padma transferred	I Additional District and Sessions Judge, Adilabad.	Chairperson, LRAT -cum- II Additional District and Sessions Judge -cum- II Additional Metropolitan Sessions Judge, L.B.Nagar Rangareddy District.
2.	Smt Y.Padma , XII Addl. District and Sessions Judge, Vikarabad, Ranga Reddy District.	IX Addl. District and Sessions Judge (Fast Track Court), L.B.Nagar, Ranga Reddy District. Vice Sri P.Raju transferred	Chairperson, LRAT -cum- II Additional District and Sessions Judge -cum- II Additional Metropolitan	X Addl. District and Sessions Judge (Fast Track Court)-cum-X Addl. Metropolitan Sessions Judge,

			Sessions Judge, L.B.Nagar Rangareddy District.	L.B. Nagar, Rangareddy District.
3.	P.Raju, IX Addl. District and Sessions Judge (Fast Track Court), L.B.Nagar, Ranga Reddy District.	Spl. Judge for trial of cases under SCs & STs (PoA) Act-cum-V Addl. District and Sessions Judge, Medak at Sangareddy. Vice Smt J.Maithreyi transferred	X Addl. District and Sessions Judge (Fast Track Court)-cum-X Addl. Metropolitan Sessions Judge, L.B. Nagar, Rangareddy District	Judge, Family Court -cum- VII Additional District and Sessions Judge, Sangareddy, Medak District.
4.	Smt J.Maithreyi, Spl. Judge for trial of cases under SCs & STs (PoA) Act-cum-V Addl. District and Sessions Judge, Medak at Sangareddy.	Special Sessions Judge for trial of cases relating to Atrocities against Women-cum-VI Addl. District and Sessions Judge, Adilabad. Vice Sri Y.Jaya Prasad transferred	Judge, Family Court -cum- VII Additional District and Sessions Judge, Sangareddy, Medak District.	I Additional District and Sessions Judge, Adilabad.
5.	D.Rajesh Babu, XV Addl. District and Sessions Judge-cum- XV Addl. Metropolitan Sessions Judge-cum- II Addl. Family Court, Miyapur at Kukatpally, Ranga Reddy District.	IV Addl. District and Sessions Judge (Fast Track Court), Nagarkurnool, Mahabubnagar District. Vice Sri S.Ravi Kumar transferred	VI Additional District and Sessions Judge (Fast Track Court) -cum- VI Additional Metropolitan Sessions Judge, Kukatpally, Rangareddy District.	IX Additional District and Sessions Judge, Wanaparthy, Mahabubnagar District.
6.	S.Ravi Kumar, IV Addl. District and Sessions Judge (Fast Track Court), Nagarkurnool, Mahabubnagar District.	XV Addl. District and Sessions Judge-cum-XV Addl. Metropolitan Sessions Judge-cum-II Addl. Family Court, Miyapur at Kukatpally, Ranga Reddy District. Vice Sri D.Rajesh Babu transferred.	IX Additional District and Sessions Judge, Wanaparthy, Mahabubnagar District.	VI Additional District and Sessions Judge (Fast Track Court) -cum- VI Additional Metropolitan Sessions Judge, Kukatpally, Rangareddy District.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges, shall make alternative arrangements under intimation to the High Court.

The officers under transfers and postings are directed to hold the court proceedings of the courts to which the officer is holding full additional charge if any,

atleast once in a week, if the full additional charge court is located far away from the station in which the officer is posted as per Circular orders Roc.No.5523/WRC., dated 25.11.2003.

- NOTE:
1. All the officers shall get themselves relieved from their present posts and join in their new posts on or before 06.01.2022 without fail.
 2. All the officers under orders of transfer are directed to pronounce their judgments/orders which are already reserved and join at their new stations.
 3. The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.


30/12/21
REGISTRAR (VIGILANCE)

To

1. The officers and in-charge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordship's kind perusal).
3. The Registrar General and other Registrars, High Court for the State of Telangana, Hyderabad
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The Special Sessions Judge for trial of cases relating to Atrocities against Women-cum-VI Addl. District and Sessions Judge, Adilabad.
6. The XII Addl. District and Sessions Judge, Vikarabad, Ranga Reddy District.
7. The I Additional District and Sessions Judge, Adilabad.
8. The Chairperson, LRAT -cum- II Additional District and Sessions Judge -cum- II Additional Metropolitan Sessions Judge, L.B.Nagar Rangareddy District.
9. The IX Addl. District and Sessions Judge (Fast Track Court), L.B.Nagar, Ranga Reddy District.
10. The X Addl. District and Sessions Judge (Fast Track Court)-cum-X Addl. Metropolitan Sessions Judge, L.B. Nagar, Rangareddy District.
11. The Spl. Judge for trial of cases under SCs & STs (PoA) Act-cum-V Addl. District and Sessions Judge, Medak at Sangareddy.
12. The Judge, Family Court -cum- VII Additional District and Sessions Judge, Sangareddy, Medak District.
13. The Prl. District and Sessions Judge, Medak at Sangareddy.
14. The XV Addl. District and Sessions Judge-cum-XV Addl. Metropolitan Sessions Judge-cum-II Addl. Family Court, Miyapur at Kukatpally, Ranga Reddy District.
15. The IV Addl. District and Sessions Judge (Fast Track Court), Nagarkurnool, Mahabubnagar District.
16. The VI Additional District and Sessions Judge (Fast Track Court) -cum- VI Additional Metropolitan Sessions Judge, Kukatpally, Rangareddy District.
17. The IX Additional District and Sessions Judge, Wanaparthy, Mahabubnagar District.
18. The District Treasury officers, Adilabad, Medak at Sangareddy and Mahabubnagar, Rangareddy District at Nampally Exhibition Grounds, Rangareddy District.

19. The Sub Treasury officers, Adilabad, Medak at Sangareddy, Nagarkurnool & Wanaparthy, Mahabubnagar District.

20. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana, Hyderabad.